

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

**Petition No.475/TT/2019**

Dated 2.3.2020

To,

Shri S.S. Raju,  
Senior General Manager (Commercial),  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

**Subject:** Truing up of transmission tariff of 2014-19 period and determination of tariff for 2019-24 period for Transmission System associated with immediate evacuation system for Nabinagar TPS in Eastern Region.

**Sir,**

With reference to the petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 12.3.2020:-

2. With regard to the additional capitalization during 2014-19 period, clarify/submit the following information:-

- I. Whether the additional capitalization claimed within the cut-off date and beyond the cut-off date is within the original scope of work?
- II. With regard to additional capitalization claimed during 2014-15 to 2018-19, submit the details in the following format:-

Party	Asset/Work	Year-wise actual capitalization (2014-19)	Original liability	Year-wise addition in liability	Un-discharged liability as on COD	Un-discharged liability as on 31.3.2019

3. In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

Sd/-

(Rajendra Kumar Tewari)

Bench Officer